

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/8208/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun.

Dated Guwahati, th 12 September, 2023.

Sub:- **Station leave permission.**

Ref:- No. HC(IB) –VIG/01/2023/ Dated the 31st August, 2023.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, Papum Pare District, Yupia, Arunachal Pradesh has been granted **station leave permission w.e.f 31.08.2023 (evening) to 03.09.2023**, as prayed for. A senior Judicial Officer available at the station will remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-
JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/8209-8210/A, dated , 12-09-23

Copy to:

1. Shri Gote Mega, District & Sessions Judge, Ziro, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

S.P.
JT.REGISTRAR (VIGILANCE)
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